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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ **ITA Nos.1086/2005, 501/2008, 521/2008, 605/2008 & 609/2008**

DIRECTOR OF INCOME TAX (EXEMPTION) ..... Appellant

versus

THE DELHI PUBLIC SCHOOL SOCIETY ..... Respondent

14&15

ITA 1432/2010

COMMISSIONER OF INCOME TAX ..... Appellant

versus

THE DELHI PUBLIC SCHOOL SOCIETY ..... Respondent

W.P. (C) 5340/2008

DELHI PUBLIC SCHOOL SOCIETY, DPS STAFF FLATS ..... Petitioner

versus

UOI & ORS. ..... Respondents

Appearance: Mr. P. Roychaudhuri, Sr. Standing Counsel for revenue.
Mr. Arta Trana Panda, Advocate for assessee.

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MS. JUSTICE DEEPA SHARMA

O R D E R

% 30.09.2016

An adjournment slip has been moved on behalf of assessee, which is not opposed.

List on 28th November, 2016.

S. RAVINDRA BHAT, J

DEEPA SHARMA, J

SEPTEMBER 30, 2016/*vikas*/

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